SABARIMALA GREENFIELD AIRPORT

1136.   DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the examination of Techno Economic Feasibility Study regarding the Sabarimala Greenfield Airport project submitted by Kerala State Industrial Development Corporation (KSIDC) has been completed by Government;
(b) if so, decision taken thereon; and
(c) current status of the project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

 (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): In June, 2020, Kerala State Industrial Development Corporation (KSIDC), a Government of Kerala enterprise submitted an application under Greenfield Airports (GFA) Policy to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of Greenfield airport at Kottayam (Sabarimala) in Kerala. The proposal of KSIDC was considered in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA), Ministry of Defence (MoD) and KSIDC as per Greenfield Airports (GFA) Policy, 2008. Based on the observations of AAI and DGCA, KSIDC was requested to submit a Techno-Economic Feasibility Study (TEFS) Report. The Final TEFS report was submitted by KSIDC in June, 2022 and the same was shared with AAI and DGCA.

Subsequently, the proposal was placed on 22.11.2022 before the 32nd Steering Committee on Greenfield airports for consideration of grant of Site Clearance to KSIDC for development of Greenfield airport at Kottayam (Sabarimala), Kerala. Based on the deliberations in the Steering Committee meeting, certain information with respect to (i) availability of land, free from all encumbrances, (ii) vetting of the Impact Assessment data by an independent agency and (iii) Internal Rate of Return (IRR) of the project were sought from Government of Kerala / KSIDC. These have been received from KSIDC in December, 2022 and are being analysed.

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